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## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 841/1998

**ASHOK AGARWAL** 

.... Petitioner

versus

**UOI & ORS** 

..... Respondents

Through: Sh. Sanjay Poddar, Sr. Advocate/Amicus Curiae

with Sh. Govind Kumar, Advocate.

Sh. Anil Grover, Standing Counsel with Sh. Jitendra

Tripathy, ASC, for NDMC.

Sh. Siddharth Dutta, Advocate, for Respondent No.2.

Sh. Parvinder Chauhan, Advocate, for DUSIB.

Sh. Ajay Verma, Advocate, for DDA. Ms. Meera Bhatia, Advocate, for UOI.

Sh. Anil Grover, Standing Counsel with Ms. Noopur

Singha, Advocates, for NDMC.

Sh. Anchit Sharma and Sh. Ankur Mishra, Advocates, for

DCB.

Ms. Deepali Gupta, Advocate, for DSIIDC.

Sh. M.C. Ram, Director/DJB with Sh. S.K. Srivastava, JE,

DJB

SI Maneesh Kumar, PS Anand Vihar.

SI Vivek Malik, PS Vasant Kunj.

**CORAM:** 

HON'BLE MR. JUSTICE S. RAVINDRA BHAT HON'BLE MR. JUSTICE A. K. CHAWLA

% ORDER 11.09.2018

Hon'ble Division Bench did not assemble today.

List on 27.09.2018.

By order

**COURT MASTER** 

SEPTEMBER 11, 2018/ajk